

- (ii) Details of the scheme are put on the website of the Ministry for information of general public and also to seek more applications for scholarships; and
- (iii) assistance is taken from Indian Missions abroad to ensure timely release of admissible expenses to awardees.

However, all the provisionally selected candidates do not always get admission in foreign University/Institution in the year of their selection. Hence, annual expenditure under the scheme may vary.

**National institutes functioning under M/o Social Justice and Empowerment**

2405. SHRI S. ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the national institutes functioning under the aegis of the Ministry of Social Justice and Empowerment, State-wise;
- (b) the funds provided to them during each of the last three years;
- (c) the amount spent alongwith the reasons for non-spending and over-spending;
- (d) whether any review was conducted during the period on the functioning of these institutes; and
- (e) if so, the details and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) The seven National Institutes functioning under the Ministry are:

- (i) National Institute for the Visually Handicapped (NIVH), Dehradun, Uttarakhand.
- (ii) National Institute for the Mentally Handicapped (NIMH), Secunderabad, Andhra Pradesh.
- (iii) Ali Yavar Jung National Institute for the Hearing Handicapped (AYJNHH), Mumbai, Maharashtra.
- (iv) National Institute for the Orthopaedically Handicapped (NIOH), Kolkata, West Bengal.
- (v) Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack, Orissa.
- (vi) Pt. Deen Dayal Upadhyaya Institute for Physically Handicapped (PDUIPH), New Delhi.
- (vii) National Institute for Empowerment of Persons with Disabilities (NIEPMD), Chennai, Tamil Nadu.

(b) and (c) The details of funds provided to these National Institutes during last three years is given in Statement. (See below)

(d) and (e) The functioning of National Institutes is reviewed regularly by the Executive Council and the General Council on quarterly and annual basis respectively and directions for appropriate action are given.

***Statement***

*Plan funds allocated and released of national Institutes during last three years*

Name of National Institutes	Allocation (Rs. in crores)	Released (Rs. in crores)	Reasons for non spending and over spending
1	2	3	4
National Institute for the Visually Handicapped, Dehradun, Uttarakhand.			
2006-07	5.50	5.00	Due to non-receipt of viable proposals from the Institute
2007-08	8.80	8.55	Due to non-receipt of viable proposals from the Institute
2008-09	8.00	8.00	—
National Institute for the Orthopaedically Handicapped, Kolkata.			
2006-07	5.00	3.50	Due to non-receipt of viable proposals from the Institute
2007-08	4.00	1.95	Due to non-receipt of viable proposals from the Institute
2008-09	3.50	3.50	—
Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai.			
2006-07	7.50	7.00	Due to non-receipt of viable proposals from the Institute
2007-08	7.50	7.50	—
2008-09	5.50	5.50	—
National Institute for the Mentally Handicapped, Secunderabad.			
2006-07	11.00	8.72	Due to non-receipt of viable proposals from the Institute

1	2	3	4
2007-08	13.00	11.80	Due to non-receipt of viable proposals from the Institute
2008-09	11.00	11.00	—
Swami Vivekanand National Institute for Rehabilitation Training and Research, Orissa.			
2006-07	7.00	7.00	—
2007-08	9.00	9.00	—
2008-09	7.00	7.00	—
Pt. Deen Dayal Upadhyaya Institute for Physically Handicapped, New Delhi.			
2006-07	1.00	1.00	—
2007-08	2.48	2.48	—
2008-09	2.50	2.50	—
National Institute for the Empowerment of Persons with Disabilities, Chennai.			
2006-07	6.50	6.50	—
2007-08	2.50	2.50	—
2008-09	9.50	9.50	—

#### National Commission for Safai Karamcharis

2406. SHRI DHARAM PAL SABHARWAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of reports of National Commission for Safai Karamcharis that are submitted to the Government and the reports laid in the Parliament;
- (b) is there any reports not laid in the Parliament, and if so, the reasons therefor; and
- (c) the reasons for which Government is not tabling all the reports of National Commission for Safai Karamcharis in Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) to (c) The National Commission for Safai Karamcharis (NCSK) has so far submitted seven Reports to the Government out of which four reports pertaining to the years 1994-95, 1995-96, 1997-97 and 1997-98 (combined) and 1998-99 and 1999-2000